


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 148/BB/ 2017	-	For compli- ance	Rule-6 of IB	Concentrix Daksh Services India Pvt. Ltd. Vs Le Ecosystem Technology India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
43	ARUN CHANDRAN K 86066427	Petitioner	

**ORDER**

PCS for Petitioner Company is present. He has filed memo along with annexures and reported that he has complied with the objections raised by the Registry. PCS requested the Tribunal to issue notice to Corporate Debtor. Issue notice to Corporate Debtor. Registry to prepare notice. PCS to collect the same and serve on the Corporate Debtor and file proof of service. List it for hearing on 18.01.2018.

  
Member (T)

  
Member (J)